Title: Papers laid on the Table of the House by Ministers/members.

...(Interruptions)

MADAM SPEAKER: Now, Papers to be laid.

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to lay on the Table a copy of the Bureau of Indian Standards (Recruitment to Scientific Cadre) Amendment Regulations, 2012 (Hindi and English versions) published in Notification No. G.S.R. 278(E) in Gazette of India dated 2nd April, 2012 under Section 39 of the Bureau of Indian Standards Act, 1986....(*Interruptions*)

(Placed in Library, See No LT-6552/15/12)

MADAM SPEAKER: Nothing else will go in record.

(Interruptions)* …

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): I beg to lay on the Table:

- (1) (i) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Development Authority, New Delhi, for the year 2010-2011, together with Audit Report thereon.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the audited accounts of the Delhi Development Authority, New Delhi, for the year 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. ...(Interruptions)

(Placed in Library, See No. LT-6553/15/12)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under article 151(1) of the Constitution:-
 - (i) Report of the Comptroller and Auditor General of India, Union Government (No. 27 of 2011-12)-Department Revenue (Direct Taxes) for the year ended March, 2011.

(Placed in Library, See No. LT-6554/15/12)

(ii) Report of the Comptroller and Auditor General of India, Union Government – (No.1 of 2011-12)-Accounts of the Union Government for the year ended March, 2011.

(Placed in Library, See No. LT-6555/15/12)

- (2) A copy each of the following papers (Hindi and English versions):-
 - (i) Union Government-Finance Accounts for the year 2010-2011.

(Placed in Library, See No. LT-6556/15/12)

(ii) Union Government-Appropriation Accounts (Civil) for the year 2010-2011.

(Placed in Library, See No. LT-6557/15/12)

(iii) Union Government-Appropriation Accounts of the Defence Services for the year 2010-2011.

(Placed in Library, See No. LT-6558/15/12)

(iv) Union Government-Appropriation Accounts (Postal Services) for the year 2010-2011. ...(Interruptions)

(Placed in Library, See No. LT-6559/15/12)

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य पूसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डॉ. चरण दास महंत): अध्यक्ष महोदया, मैं निम्निलिखित पत् सभा पटल पर रखता हूं:--

- (1) कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा(1) के अंतर्गत निम्नतिरिवत पत्तों की एक- एक पूर्ति (हिन्दी तथा अंग्रेजी संस्करण):--
- (एक) तक्षद्वीप विकास निगम लिमिटेड, कावारत्ती के वर्ष 2010-2011 के कार्यकरण की सरकार द्वारा समीक्षा।
- (दो) लक्षद्धीप विकास निमटेड, कावारती का वर्ष 2010-2011 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंतूक-महालेखापरीक्षक की टिप्पणियां।
- (2) उपर्युक्त (1) में उत्तिरिवत पत्रों को सभा पटल पर रखने में हुए वितम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।(Placed in Library, See No. LT-6560/15/12)

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